

(c) No relaxation in the condition of eligibility with regard to the minimum period of service is permissible for Scheduled Caste and Scheduled Tribe candidates.

Lighthouse at Badagara

2004. Shri A. V. Raghavan: Will the Minister of Transport be pleased to state:

(a) the progress made in the matter of constructing a lighthouse and a pier at Badagara in Kerala;

(b) the amount sanctioned for the purpose for 1963-64; and

(c) when the work will be completed?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (c). The executive responsibility for the development of Ports other than major ports vests in the state Government. A provision of Rs. 6.05 lakhs has been made by the Government of Kerala for construction of a lighthouse and pier at Badagara port in the State Third Plan and both the works are included in their programme of works for the year 1963-64. These schemes are likely to be completed during the period of the Third Five-Year Plan.

P.C.Os. and Telephone Exchanges in Kerala

2005. Shri A. V. Raghavan: Will the Minister of Posts and Telegraphs be pleased to refer to the reply given to Unstarred Question No. 1527 on the 6th April, 1963 regarding Telephone Exchanges and Public Call Offices in Kerala and state:

(a) whether stores have since been made available for all the Public Call Offices and Telephone Exchanges;

(b) if not, the names of Exchanges and Public Call Offices for which stores have been made available so far; and

(c) when the remaining schemes will be taken up?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) No.

- (b) 1. Kodakara Exchange.
2. Kollengode Exchange.
3. Kakkodi P.C.O.
4. Kavalam P.C.O.
5. Kankachal P.C.O.
6. Mynagappally P.C.O.
7. Olyapuram P.C.O.
8. Padupuram P.C.O.
9. Pizhaku P.C.O.

(c) As soon as stores are received.

Model Orchards in Kerala

2006. Shri A. V. Raghavan: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount sanctioned for setting up model orchards in all the nine districts of Kerala during the Second Five Year Plan;

(b) the amount spent during the said period; and

(c) whether the poor progress was due to the delay in getting the scheme cleared by the Central Government?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No amount was sanctioned by the Government of India for setting up model orchards in Kerala State during the Second Five Year Plan.

(b) and (c). Do not arise.

Over-bridge at Amethi Railway Station

2008. Shri Rananjai Singh: Will the Minister of Railways be pleased to state:

(a) the progress made towards the construction of the over-bridge at Amethi Railway Station in the Lucknow Division of the Northern Railway; and

(b) when the project is likely to be completed?